

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6377/2024 BLAPL/1934/2024	TAPAS KUMAR MAHANTA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	CYBER CRIME AND ECONOMIC OFFEN SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000092/2023
2	D-BLAPL/6450/2024 BLAPL/1935/2024	NARAYAN SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	TANGI (KHURDA) /845 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000127/2023
3	D-BLAPL/6507/2024 BLAPL/1936/2024	GAJENDRA SINGH VS UNION OF INDIA	SOMANATH SATAPATHY VS	NCB BHUBANESWAR /1 /2020 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000028/2020
4	D-BLAPL/6525/2024 BLAPL/1937/2024	SARFUDDIN ALLI VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /54 /2020 ADDL.SESIONS JUDGE CUM SPL JUDG TR/0000011/2020
5	D-BLAPL/6529/2024 BLAPL/1938/2024	PIKAN@SAUMYA RANJAN PARIDA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	MANCHESWAR P.S. /379 /2019 3RD ADJ BHUBANESWAR(Khordha) CT/0000088/2020
6	D-BLAPL/6708/2024 BLAPL/1939/2024	SUKADEV PENTHEI VS STATE OF ODISHA	RAMANIKANTA PATTNAIK VS	BARBIL /21 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000118/2024
7	D-BLAPL/6631/2024 BLAPL/1940/2024	ANIL BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	NANDAPUR /103 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000099/2023
8	D-BLAPL/6710/2024 BLAPL/1941/2024	SURAJ DEV SINGH VS STATE OF ODISHA	RAMANI KANTA PATTNAIK VS	BARBIL /310 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000923/2023
9	D-BLAPL/6635/2024 BLAPL/1942/2024	RINKU PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	MAHILA (BERHAMPUR) /173 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000204/2023
10	D-BLAPL/6713/2024 BLAPL/1943/2024	MD. GIYASUDDIN MONDAL VS STATE OF ODISHA	SUVALAXMI DEVI VS	KHURDA ROAD G.R.P.S. /70 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000397/2023
11	D-BLAPL/6650/2024 BLAPL/1944/2024	ARIF KHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /391 /2023 J.M.F.C.,KANTABANJI(Balangir) GR/0000605/2023

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12	D-BLAPL/6714/2024 BLAPL/1945/2024	DR. PUNYASLOK DAS VS STATE OF ODISHA	CHANDANA MISHRA VS	MANGALA BAG /50 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000119/2024
13	D-BLAPL/6654/2024 BLAPL/1946/2024	MANGU GOUDA@BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CHANDRASEKHARPUR /504 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001240/2023
14	D-BLAPL/6724/2024 BLAPL/1947/2024	SUKANTA SETHI VS STATE OF ODISHA	DEBASIS SARANGI VS	BASELI SAHI PS /177 /2022 1ST A.D.J.,PURI(Puri) ST/0000004/2023
15	D-BLAPL/6656/2024 BLAPL/1948/2024	GOPAL KHAMARI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BINIKA /199 /2019 J.M.F.C.,BINIKA(Sonepur) ICC/0000005/2022
16	D-BLAPL/6727/2024 BLAPL/1949/2024	RANJIT KARNA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /188 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000058/2023
17	D-BLAPL/6667/2024 BLAPL/1950/2024	JAGA DALAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /99 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000035/2023
18	D-BLAPL/6736/2024 BLAPL/1951/2024	ASHOK MAHAKUD @ ASHOK KUMAR MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /192 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000434/2023
19	D-BLAPL/6668/2024 BLAPL/1952/2024	DUKHANASAN SAHU@DUKHA VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	SOHELLA /75 /2023 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000228/2023
20	D-BLAPL/6741/2024 BLAPL/1953/2024	KRUSHNA CHANDRA NATHA VS STATE OF ODISHA	GOURAV MOHANTY VS	MANCHESWAR P.S. /344 /2022 3RD ADJ BHUBANESWAR(Khordha) TR/0000395/2022
21	D-BLAPL/6688/2024 BLAPL/1954/2024	SANU SONAKAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	AINTHAPALI /20 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000004/2024
22	D-BLAPL/6743/2024 BLAPL/1956/2024	JAGANNATH DANDIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /81 /2020 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000457/2020
23	D-BLAPL/6771/2024	TANUJ KUMAR SABAT	SIDHANT KUMAR JENA	PARLAKHEMUNDI /25 /2024

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	BLAPL/1957/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/000065/2024
24	D-BLAPL/6698/2024 BLAPL/1958/2024	TUKA SAMAL VS STATE OF ODISHA	RAMDAS ACHARY VS	SALIPUR /329 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0001045/2023
25	D-BLAPL/6780/2024 BLAPL/1959/2024	SUMANTA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /145 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000144/2022
26	D-BLAPL/6705/2024 BLAPL/1960/2024	RATIKANTA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/000064/2024
27	D-BLAPL/6784/2024 BLAPL/1961/2024	GOUTAM ROUTH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	TALASARI MARINE /36 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000554/2023
28	D-BLAPL/6785/2024 BLAPL/1962/2024	GURUGOBINDA PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL TOWN /980 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001996/2023
29	D-BLAPL/3865/2024 BLAPL/1963/2024	RAMAKRUSHNA BEHERA@MITU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /469 /2023 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000519/2023
30	D-BLAPL/5671/2024 BLAPL/1964/2024	MAHENDRA ROHIDAS VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000008/2024
31	D-BLAPL/4446/2024 BLAPL/1965/2024	AJAY KUMAR LENKA@TUNA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /449 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000983/2023
32	D-BLAPL/5914/2024 BLAPL/1966/2024	RAMA RAULA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /145 /2023 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000270/2023
33	D-BLAPL/4478/2024 BLAPL/1967/2024	RAMESH CHANDRA SAHOO@SAHU VS STATE OF ODISHA(VIG.)	M BALAJI RAO VS	KORAPUT VIGILANCE /38 /2015 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000023/2015
34	D-BLAPL/5975/2024 BLAPL/1968/2024	PINKU PRADHAN VS	TAPAS KUMAR ACHARYA VS	TANGI (KHURDA) /845 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh

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35	D-BLAPL/4520/2024 BLAPL/1969/2024	STATE OF ODISHA RAMESH CHANDRA SAHOO@SAHU VS STATE OF ODISHA(VIG.)	M BALAJI RAO VS	TR/0000127/2023 KORAPUT VIGILANCE /16 /2015 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000007/2015
36	D-BLAPL/6060/2024 BLAPL/1970/2024	SAIKH ASHMAT VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000030/2024
37	D-BLAPL/4578/2024 BLAPL/1971/2024	SONU SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 DISTRICT & SESSIONS JUDGE,SAMBALPUR
38	D-BLAPL/5042/2024 BLAPL/1972/2024	TALBINDAR SINGH VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	TR/0000154/2023 KOREI /46 /2024 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000226/2024
39	D-BLAPL/5178/2024 BLAPL/1973/2024	RINKU ADJUAD@TIKLU VS STATE OF ODISHA	BIMAL KUMAR MAHAPATRA VS	DHANUPALI /330 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000156/2023
40	D-BLAPL/5186/2024 BLAPL/1974/2024	BABLU NAIK VS STATE OF ODISHA	BIDYADHAR PANDA VS	DHANUPALI /508 /2020 1ST ADDL SESSIONS JUDGE, SAMBALPUR ST/0000003/2022
41	D-BLAPL/5346/2024 BLAPL/1975/2024	SAHIL KHURA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	DAMANJODI /13 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000069/2024
42	D-BLAPL/5370/2024 BLAPL/1976/2024	JEET NAYAK@TULU@SANJAY NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KHANDAPARA /261 /2022 ASST.SESSION JUDGE, KHANDAPADA ST/0000020/2023
43	D-BLAPL/6076/2024 BLAPL/1977/2024	CHUTA @ KALANDIBAITHA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /16 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000034/2024
44	D-BLAPL/6151/2024 BLAPL/1978/2024	PRAFULLA PATASANI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /43 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000183/2024
45	D-BLAPL/6157/2024 BLAPL/1979/2024	KISHORE CHANDRA BISWAL VS STATE OF ODISHA	PULAKESH MOHANTY VS	ANGUL TOWN /512 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001373/2023

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46	D-BLAPL/6160/2024 BLAPL/1980/2024	DHRUBA KHARA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /19 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000031/2023
47	D-BLAPL/6162/2024 BLAPL/1981/2024	PRASHANT PANGI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /142 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000163/2022
48	D-BLAPL/5560/2024 BLAPL/1982/2024	PRADEEP KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /12 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000023/2024
49	D-BLAPL/6248/2024 BLAPL/1983/2024	PRATAP PANDEY VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BELTUKURI /68 /2023 A.D.J.,NAWAPARA(Nuapada) Sa/0000035/2023
50	D-BLAPL/5737/2024 BLAPL/1984/2024	RAJENDRA BINDHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0000136/2024
51	D-BLAPL/5745/2024 BLAPL/1985/2024	LAXMIDHAR BINDHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0000136/2024
52	D-BLAPL/6285/2024 BLAPL/1986/2024	MINJA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CHANDRASEKHARPUR /504 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001240/2023
53	D-BLAPL/6339/2024 BLAPL/1987/2024	SIBA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CAPITAL P.S. /696 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001961/2023
54	D-BLAPL/5920/2024 BLAPL/1988/2024	DEBADUTTA@DEBADATTA MOHANTY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	SUNDARGARH TOWN /41 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000013/2024
55	D-BLAPL/5934/2024 BLAPL/1989/2024	ASIT KUMAR SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BARI /72 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0000360/2024
56	D-BLAPL/6359/2024 BLAPL/1990/2024	LABA ROUT @ ROUTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /420 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000001/2024
57	D-BLAPL/6623/2024	SIBA PRASAD SWAIN	SANJIB MOHANTY	SESHKHAL /41 /2023

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	BLAPL/1991/2024	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R
58	D-BLAPL/5950/2024	SUJIT KHILLO	ARIJEET MISHRA	GR/0000330/2023
	BLAPL/1992/2024	VS STATE OF ODISHA	VS	NANDAPUR /152 /2023
59	D-BLAPL/6398/2024	MIKI @ DIBYADARSHAN MAHUNTA	SATYA RANJAN MULIA	S.D.J.M.,KORAPUT(Koraput)
	BLAPL/1993/2024	VS STATE OF ODISHA	VS	GR/0000958/2023
60	D-BLAPL/6418/2024	K.RAKESH	NIHAR RANJAN SAHOO	KAMAKHYANAGAR /447 /2023
	BLAPL/1994/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
61	D-BLAPL/6429/2024	KAMSAN NAYAK	BIBHU PRASAD CHHUALSINGH	GR/0000830/2023
	BLAPL/1995/2024	VS STATE OF ODISHA	VS	KALIMELA /202 /2023
62	D-CMAPL/9708/2024	GAJENDRANATH MARTHA	ADV.	SPECIAL JUDGE,MALKANGIRI(Malkang
	CMAPL/49/2024	VS RABINDRA KU.MARTHA	VS	Spl/0000171/2023
63	D-CMAPL/10224/2024	NIRANJAN SATAPATHY	SIDHARTHA MISHRA 1	CHAKAPADA PS /10 /2024
	CMAPL/50/2024	VS PRAVAKAR SATHPATHY	VS	J.M.F.C.,G.UDAYAGIRI(Kandhamal)
64	D-CMP/10056/2024	NAMITA PANDA	AMIT PRASAD BOSE	CT/0000031/2024
	CMP/194/2024	VS PRAMOD KUMAR PANDA	VS	//
65	D-CMP/9157/2024	MANMOHAN SRIMALI	SANJEEV UDGATA	()
	CMP/195/2024	VS POONAM SRIMALI @ PUSHPAKAR	VS	//
66	D-CMP/8038/2024	RAGHUNATH PASCHIMAKABAT@DAL BEHERA	NIRA SUNDAR PANDA	CIVIL JUDGE (SD), JHARSUGUDA(Jharsu
	CMP/196/2024	VS STATE OF ODISHA	VS	CS/0000109/2018
67	D-CMP/8216/2024	SAGARIKA DAS	MAHESWAR MOHANTY	//
	CMP/197/2024	VS MUCHIRAM BEHERA	VS	2ND A.D.J,KHURDA(Khordha)
68	D-CMP/7999/2024	PRAVATI DAS	TRILOCHAN PANIGRAHI	RFA/0000032/2007
	CMP/198/2024	VS	VS	//
				ADDL CIVIL JUDGE(SD), BARIPADA(Ma
				CS/0000186/2007
				//
				CIVIL JUDGE (SD),PURI(Puri)

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69	D-CONTC/9316/2024 CONTC/1492/2024	MANAS RANJAN PATRNAIK SUNAKAR MOHANTY VS SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT.	ADV VS	CS/0000121/2017 // ()
70	D-CONTC/1240/2024 CONTC/1493/2024	PRATIMA KHANDAYATRAY VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	// () //
71	D-CONTC/7597/2024 CONTC/1494/2024	UMAKANTA BEHERA VS VIR VIKRAM YADAV, I.A.S.	DEBASIS ORUT VS	// () //
72	D-CONTC/9597/2024 CONTC/1495/2024	NIRUPAMA SASTRI VS SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDU., BBSR, KHORDHA	ADV VS	// () //
73	D-CONTC/9555/2024 CONTC/1496/2024	SANJAYA KESHARI MOHAPATRA VS RASHMIKANTA MISHRA, S.P. (CRIME BRANCH(1) CUTTACK	ADV. VS	// () //
74	D-CONTC/9305/2024 CONTC/1497/2024	BARADA PRASAD RATH VS ANU GARG, I.A.S.	ADV VS	// () //
75	D-CONTC/9022/2024 CONTC/1498/2024	KAILASHNATH PATTANAIAK VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// () //
76	D-CONTC/9056/2024 CONTC/1499/2024	KULAMANI SAHOO VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// () //
77	D-CONTC/9023/2024 CONTC/1500/2024	SAROJINI DEI VS BISWANATH TARAI, O.E.S.I	ADV VS	// () //
78	D-CONTC/9311/2024 CONTC/1501/2024	MUKUNDA CHARAN NAYAK VS SATYABRATA SAHU, I.A.S.	ADV VS	// () //
79	D-CONTC/9302/2024 CONTC/1502/2024	KSHIROD KUMAR DASH VS SATYABRATA SAHU, ADDL., CHIEF SECY., R AND D.M, DEPT. BBSR, KHORDHA	ADV VS	// () //

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80	D-CONTC/9017/2024 CONTC/1503/2024	YOUDHISTHIRA SAHU VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
81	D-CONTC/9314/2024 CONTC/1504/2024	BINOD KUMAR SAHOO VS SATYABRATA SAHU, ADDL., CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0 //
82	D-CONTC/9019/2024 CONTC/1505/2024	KANAKLATA SATAPATHY VS ASWATHY S, I.A.S.	ADV VS	// 0 //
83	D-CONTC/9007/2024 CONTC/1506/2024	NILAKANTHA SAHOO VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
84	D-CONTC/9006/2024 CONTC/1507/2024	RABINARAYAN ROUT VS ANU GARG, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/7182/2024 CONTC/1508/2024	BHARATI SETHI VS RADHA RANJAN DAS, O.A.S., TAHASILDAR, BASTA	BISWAJIT MOHAPATRA VS	// 0 //
86	D-CONTC/5589/2024 CONTC/1509/2024	LAXMI NARAYAN PADHY VS SUDHANSHU MOHAN SAMAL, M.D., O.L.I.C.LTD.	SUDEEP KUMAR SARANGI VS	// 0 //
87	D-CONTC/6034/2024 CONTC/1510/2024	SUBHADRA MOHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
88	D-CONTC/7766/2024 CONTC/1511/2024	CHANDRA SEKHAR MAJHI VS KARUNAKAR BHUE, D.E.O, NUAPADA	ADV VS	// 0 //
89	D-CONTC/7769/2024 CONTC/1512/2024	MALATI HEMBRAM VS PURNA CHANDRA SETHI, D.E.O, MAYURBHANJ	ADV VS	// 0 //
90	D-CONTC/10001/2024 CONTC/1513/2024	KAMAL LOCHAN SAHOO VS SASWAT MISHRA, COMMNR. CUM PRINCIPAL SECY. TO GOVT., MICRO SMALL MEDIUM ENTERPRISES DEPT.	M/S AVIJIT PATNAIK,SOMA PATNAIK,S.MOHAPATRA,S/DEEPAK,R.K.PATI,T.PATNAIK,A.N.D. VS	// 0 //
91	D-CONTC/9215/2024	NALINIPRAVA CHHOTRAY	ADV.	//

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	CONTC/1514/2024	VS ASWATHY S., I.A.S.	VS	0 //
92	D-CONTC/9253/2024 CONTC/1515/2024	NIRMALA KUMARI NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
93	D-CONTC/9663/2024 CONTC/1516/2024	SANJAYA KUMAR KONHOR VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
94	D-CONTC/9668/2024 CONTC/1517/2024	GOPAL DIGAL VS BISHNUPADA SETHY, I.A.S.	ADV. VS	// 0 //
95	D-CONTC/9571/2024 CONTC/1518/2024	SAGAR NAYAK VS SUVENDU KUMAR SAHOO, ADDL. COMMISSIONER OF BHUBANESEWAR MUNICIPAL CORPORATION, BBSR	ADV. VS	// 0 //
96	D-CONTC/9214/2024 CONTC/1519/2024	TANUJ KUMAR MISHRA VS SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, ODISHA, BBSR.	HARA PRASAD RATH VS	// 0 //
97	D-CONTC/7705/2024 CONTC/1520/2024	RASHMITA DAS VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
98	D-CONTC/8765/2024 CONTC/1521/2024	KRISHNA KUMARI BISWAL VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
99	D-CONTC/7771/2024 CONTC/1522/2024	SHUBHAKANTA BEHERA VS JYOTI RANJAN,MISHRA,DIRECTOR,ELEMENTARY EDUCATION,ORISSA	ADV VS	// 0 //
100	D-CONTC/7774/2024 CONTC/1523/2024	DIGESH KUMAR SUNANI VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ORISSA	ADV VS	// 0 //
101	D-CONTC/7775/2024 CONTC/1524/2024	BISWAJIT MOHANTA VS PURNA CHANDRA SETHI, D.E.O, MAYURBHANJ	ADV VS	// 0 //
102	D-CONTC/9049/2024 CONTC/1525/2024	JYOTI RANJAN JENA VS	ADV. VS	// 0

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103	D-CONTC/9024/2024 CONTC/1526/2024	GOURI RANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR M/S.BANSAL INFRAPROJECTS PVT. LTD. VS VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT.	ADV VS	// // 0 //
104	D-CONTC/8689/2024 CONTC/1527/2024	HARISH CHANDRA TALDI VS ASWATHY S., I.A.S.	MADHUMITA PANDA VS	// 0 //
105	D-CONTC/4416/2024 CONTC/1528/2024	MEGHAMALA SAHOO VS ANU GARG,I.A.S.	ADV. VS	// 0 //
106	D-CONTC/4418/2024 CONTC/1529/2024	CHANDRAMANI BEHERA VS ANU GARG, I.A.S.,W.R. DEPT.	ADV. VS	// 0 //
107	D-CONTC/4422/2024 CONTC/1530/2024	MOHAN CHANDRA SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
108	D-CONTC/4427/2024 CONTC/1531/2024	CHINTAMANI SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
109	D-CONTC/4567/2024 CONTC/1532/2024	JENAMANI PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
110	D-CONTC/4569/2024 CONTC/1533/2024	KUSHADWAJA SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
111	D-CONTC/4572/2024 CONTC/1534/2024	DASARATHI DEHURY VS ANU GARG (IAS)	ADV. VS	// 0 //
112	D-CONTC/9676/2024 CONTC/1535/2024	PROMODINI BISWAL VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
113	D-CONTC/4564/2024 CONTC/1536/2024	LOKANATH BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //

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114	D-CONTC/4571/2024 CONTC/1537/2024	BHABAGRAHI DEHURY VS ANU GARG, I.A.S.	ADV. VS	// () //
115	D-CRLA/6061/2024 CRLA/181/2024	RASMIRANJAN MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHAKALPARA /25 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000017/2021
116	D-CRLA/7212/2024 CRLA/182/2024	HARI @ HARIBANDHU KHORA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /8 /2013 AD HOC ADDITIONAL DISTRICT AND S CT/0000045/2013
117	D-CRLA/6931/2024 CRLA/183/2024	BIJAY BARI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	DAITARI /44 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000055/2021
118	D-CRLMA/1389/2024 CRLMA/41/2024	ANTARYAMI BADU VS SUBASH CHANDRA BADAJENA	ADV VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001028/2016
119	D-CRLMC/5613/2024 CRLMC/701/2024	PRASANT KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	POTTANGI /36 /2016 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000006/2016
120	D-CRLMC/5857/2024 CRLMC/702/2024	BINOD PANDIT @ BINOD KUMAR PANDIT VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	DHARMASALA /408 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001152/2023
121	D-CRLMC/6732/2024 CRLMC/703/2024	HRUSHIKESH GIRI VS STATE OF ODISHA	KUMAR KASHYAP VS	JALESWAR /190 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000145/2023
122	D-CRLMC/6934/2024 CRLMC/704/2024	BIJAYALAXMI DASH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CHAULIAGANJA /48 /2020 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000145/2020
123	D-CRLMC/6283/2024 CRLMC/705/2024	DURYODHAN SWAIN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	//0 ADDL.SPECIAL JUDGE,ANGUL(Anugul) Spl/0000065/2012
124	D-CRLMC/6624/2024 CRLMC/706/2024	AKHAYA KUMAR NAYAK VS SWARUPA SUBHADARSHINI DUTTA	SURYAKANTA DWIBEDI VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M ICC/0000047/2023
125	D-CRLMC/5287/2024	SHYAM SUNDAR RAO @ RAMA	BISWARANJAN DALAI	//0

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	CRLMC/707/2024	VS STATE OF ODISHA	VS	A.D.J.,BHUBANESWAR(Khordha) CT/0000209/2022
126	D-CRLMC/6544/2024 CRLMC/708/2024	SUNITA CHOUDHURY VS STATE OF ODISHA	BANSHIDHAR BAUG VS	SPECIAL CRIME UNIT /13 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001319/2023
127	D-CRLMC/5738/2024 CRLMC/709/2024	MANAS MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /333 /2022 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000414/2022
128	D-CRLMC/5266/2024 CRLMC/710/2024	ISIT KUMAR DAS VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	LALBAG /32 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000099/2024
129	D-CRLMC/6649/2024 CRLMC/711/2024	RAJA GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /972 /2019 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000072/2019
130	D-CRLMC/6577/2024 CRLMC/712/2024	MD. SAMIM RAJA @ MOHMMAD SAMIM RAZA @ RAJA @ RAJU VS STATE OF ODISHA	SK. ABDUL JABIR VS	KHARABEL NAGAR P.S. /130 /2014 ASST.SESIONS JUDGE,STC,BHUBANESWAR CT/0000038/2017
131	D-CRLMC/5175/2024 CRLMC/713/2024	BISWANATH DASH VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTANAJAN ICC/0000014/2021
132	D-CRLMC/6930/2024 CRLMC/714/2024	BADAL@RAKESH BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BALIMI /44 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000148/2024
133	D-CRLMC/4962/2024 CRLMC/715/2024	BIJAY KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LINGARAJ P.S. /197 /2018 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR TR/0000014/2013
134	D-CRLMC/6869/2024 CRLMC/716/2024	DHYAN FOUNDATION GAUSHALA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JHARPOKHARIA /19 /2024 J.M.F.C.,BARIPADA(Mayurbhanj) CRMC/0000021/2024
135	D-CRLMC/6548/2024 CRLMC/717/2024	JAMULA TIRUMALA RAO@ J.TIRUMALA RAO VS APPANNA SAHU	SOUBHAGYA KUMAR DASH VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000092/2021
136	D-CRLMC/7003/2024 CRLMC/718/2024	AMARJEET PRADHAN VS	SUSANTA KUMAR MISHRA VS	RAIKIA /69 /2021 J.M.F.C.,G.UDAYAGIRI(Kandhamal)

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137	D-CRLMC/6877/2024 CRLMC/719/2024	STATE OF ODISHA RANJAN NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CT/0000206/2021 / /0 J.M.F.C.,BINIKA(Sonepur)
138	D-CRLMC/7208/2024 CRLMC/720/2024	MURALI BISOI @ MILU VS STATE OF ODISHA	ABAKASH NANDA VS	ICC/0000007/2023 HINJILI (ASKA) /9 /2012 ASST. SESSIONS JUDGE, HINJILICUT(G
139	D-CRLMC/4607/2024 CRLMC/721/2024	KALIA @ SUMANTA MUKHI VS STATE OF ODISHA	KUMAR KASHYAP VS	ST/0000069/2023 KHAIRA /38 /2015 SPL.JUDGE,BALASORE(Baleshwar)
140	D-CRLMP/3917/2024 CRLMP/332/2024	LIPIKA CHOUDHURY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	Spl/0000097/2015 MAHILA P.S.(BBSR) /9 /2024 ()
141	D-CRLMP/6049/2024 CRLMP/333/2024	SIDHARTH GAUTAM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
142	D-CRLMP/4875/2024 CRLMP/334/2024	PRADEEP DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// / /0 ()
143	D-CRLMP/3367/2024 CRLMP/335/2024	BIKASH KUMAR RAY VS STATE OF ODISHA	GOPINATH MISHRA VS	// / /0 ()
144	D-CRLMP/3370/2024 CRLMP/336/2024	PRADEEPTA KUMAR RAY VS STATE OF ODISHA	GOPINATH MISHRA VS	// / /0 ()
145	D-CRLMP/6051/2024 CRLMP/337/2024	GITA RANI NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
146	D-CRLMP/6132/2024 CRLMP/338/2024	KANHU CHARAN GIRI VS STATE OF ODISHA	SARADA PRASAD DASH VS	// / /0 ()
147	D-CRLMP/6376/2024 CRLMP/339/2024	GITANJALI TARAI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// / /0 ()

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148	D-CRLMP/6610/2024 CRLMP/340/2024	GANESH BEHERA VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	//0 () //
149	D-CRLMP/6144/2024 CRLMP/341/2024	MANOJ NAYAK VS STATE OF ODISHA	BHAGYADHAR SWAIN VS	//0 () //
150	D-CRLMP/6094/2024 CRLMP/342/2024	RINA MALIK VS STATE OF ODISHA	LALITENDU MISHRA VS	//0 () //
151	D-CRLREV/6673/2024 CRLREV/101/2024	BAVISETTY SANTOSH KUMAR @ B.SANTOSH KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	KASINAGAR /11 /2022 J.M.F.C.,KASHINAGAR,(Gajapati) GR/0000011/2022
152	D-CRLREV/564/2024 CRLREV/102/2024	ROHAN MEHER VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /270 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000004/2022
153	D-CRLREV/6874/2024 CRLREV/103/2024	RABINDRANATH PARIDA VS STATE OF ODISHA	JASHOBANTA DASH VS	CUTTACK SADAR /12 /2016 PRESIDING OFFICER,DESIGNATED CO ST/0000262/2021
154	D-CRP/9133/2024 CRP/8/2024	BUDDHANATH SANDHA VS SARASWATI SAHOO	AFRAAZ SUHAIL VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000004/2023
155	D-FAO/9738/2024 FAO/66/2024	LEGAL MANAGER (T.P. CELL), M/S NEW INDIA ASSURANCE CO. LTD. VS SANJAYA KUMAR PANI	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000115/2021
156	D-FAO/7013/2024 FAO/67/2024	PADMABATI PARIDA VS JOGENDRA PRADHAN	SANDEEP RATH VS	// 1ST A.D.J.,PURI(Puri) IA/0000016/2023
157	D-MACA/4779/2024 MACA/129/2024	RAGHUNATH ACHARYA VS GANGADHAR MISHRA	JEEVANJYOTI MOHANTY VS	// III MACT,PURI(Puri) Mac/0000146/1999
158	D-MACA/5302/2024 MACA/130/2024	THE NEW INDIA ASSURANCE CO. LTD. VS NIYATILATA MAHAKHUD	SUBRAT SATPATHY VS	// 3RD MACT,BHADRAK(Bhadrak) Mac/0000180/2018
159	D-MACA/9343/2024	JAMINI PATRA	PRADEEP KUMAR MISHRA	//

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	MACA/131/2024	VS SURESH KUMAR PATRA	VS	4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000109/2016
160	D-MACA/5298/2024 MACA/132/2024	D.M., ORIENTAL INSURANCE COMPANY LTD., BBSR VS ANANDA CHANDRA BISHOI	ADAM ALI KHAN VS	// 3RD MACT,NAYAGARH(Nayagarh) Mac/0000005/2014
161	D-MATA/7938/2024 MATA/72/2024	BISWAJIT HOTA VS SUBHASHREE PANDA	SISIR KUMAR PUROHIT VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000063/2019
162	D-MSA/9205/2024 MSA/10/2024	M/S. SEVEN HILLS ESTATE LTD. VS M/S. SEVEN HILLS FLAT OWNERS ASSOCIATION	ANIRUDHA SANGANERIA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000017/2020
163	D-MSA/9008/2024 MSA/11/2024	M/S. SEVEN HILLS ESTATE LTD. VS M/S. SEVEN HILLS FLAT OWNERS ASSOCIATION	SATYA SMRUTI MOHANTY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000002/2022
164	D-RSA/8026/2024 RSA/54/2024	SUDESHNA BAG VS BISAYA KHARSEL	SATYABADI MANTRY VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000033/2014
165	D-RVWPET/5862/2024 RVWPET/27/2024	PARIKHITA MAHALA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //
166	D-RVWPET/5848/2024 RVWPET/28/2024	INDULATA BIHARI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //
167	D-RVWPET/5684/2024 RVWPET/29/2024	INDULATA BIHARI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //
168	D-RVWPET/5561/2024 RVWPET/30/2024	SOURYAJIT MOHAPATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //
169	D-TRPCRL/5492/2024 TRPCRL/19/2024	MANAS KUMAR SWAIN VS ASWIN KUMAR SAHU	SATRUGHNA DASH (A) VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIP ICC/0000003/2023
170	D-WA/9741/2024 WA/301/2024	STATE OF ODISHA VS	HARIKRUSHNA PANIGRAHI,A.S.C VS	// ()

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171	D-WA/9747/2024 WA/302/2024	MANAS KUMAR DAS STATE OF ODISHA VS SAMBHU PRASAD DIP	ABHAYA KUMAR SHARMA,A.G.A VS	// // 0 //
172	D-WA/9757/2024 WA/303/2024	STATE OF ODISHA VS RAKHAL CHANDRA JENA	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
173	D-WA/9805/2024 WA/304/2024	STATE OF ODISHA VS DR. CHINMAYA SUNDAR RAY	SASWAT DAS,A.G.A VS	// 0 //
174	D-WA/9798/2024 WA/305/2024	STATE OF ODISHA VS SARAT CHANDRA MOHARANA	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
175	D-WA/9743/2024 WA/306/2024	STATE OF ODISHA VS BALARAM NAYAK	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
176	D-WP(C)/5516/2024 WP(C)/5393/2024	GOPABANDHU DASH VS STATE OF ODISHA	SHANTANU KUMAR PANDA VS	// 0 //
177	D-WP(C)/8128/2024 WP(C)/5394/2024	SHREE GAJANAN CONSTRUCTION, BHAWANIPATNA VS COMMISSIONER OF CT AND GST, CUTTACK	JNYANANANDA PANDA VS	// 0 //
178	D-WP(C)/9164/2024 WP(C)/5395/2024	PAPPU KUMAR VS UNION OF INDIA	AVIJIT PATNAIK VS	// 0 //
179	D-WP(C)/10215/2024 WP(C)/5396/2024	LABA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
180	D-WP(C)/9388/2024 WP(C)/5397/2024	EKRAM KHAN VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
181	D-WP(C)/6746/2024 WP(C)/5398/2024	RAJKISHORE MOHANTY VS STATE OF ODISHA	RANJAN KUMAR SAHOO VS	// 0 //

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182	D-WP(C)/9174/2024 WP(C)/5399/2024	GOBINDA CHANDRA TRIPATHY VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
183	D-WP(C)/10217/2024 WP(C)/5400/2024	GOBARDHAN GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
184	D-WP(C)/9264/2024 WP(C)/5401/2024	RABIN CHANDRA BERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
185	D-WP(C)/6747/2024 WP(C)/5402/2024	HARIHAR MOHANTY VS STATE OF ODISHA	RANJAN KUMAR SAHOO VS	// 0 //
186	D-WP(C)/9987/2024 WP(C)/5403/2024	SANGEETA MAHAPATRA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
187	D-WP(C)/9791/2024 WP(C)/5404/2024	RAMESH SANDHA VS CLAIMS COMMISSION, BBSR	AMIYA KUMAR BEHERA VS	// 0 //
188	D-WP(C)/10209/2024 WP(C)/5405/2024	BRAJA JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
189	D-WP(C)/9671/2024 WP(C)/5406/2024	GOKULANANDA SAHU VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
190	D-WP(C)/9793/2024 WP(C)/5407/2024	MURALIDHAR NAIK VS MCL, SUNDARGARH	AMIYA KUMAR BEHERA VS	// 0 //
191	D-WP(C)/10211/2024 WP(C)/5408/2024	TARUMANI MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
192	D-WP(C)/7274/2024 WP(C)/5409/2024	SANATANA KHATUA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
193	D-WP(C)/9108/2024	DINABANDHU PARIDA	RANJIT SAMAL	//

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	WP(C)/5410/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/10212/2024 WP(C)/5411/2024	HARI BHATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
195	D-WP(C)/10213/2024 WP(C)/5412/2024	HARI NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
196	D-WP(C)/9662/2024 WP(C)/5413/2024	SUSANTA MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
197	D-WP(C)/9105/2024 WP(C)/5414/2024	SANJUBALA JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
198	D-WP(C)/9579/2024 WP(C)/5415/2024	INDRAMANI NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
199	D-WP(C)/9675/2024 WP(C)/5416/2024	RABINDRA CHANDRA BEHERA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
200	D-WP(C)/10034/2024 WP(C)/5417/2024	BIRA KISHORE GARNAYAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
201	D-WP(C)/10040/2024 WP(C)/5418/2024	PINKY BHOI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
202	D-WP(C)/10204/2024 WP(C)/5419/2024	ABINASH AGRAWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
203	D-WP(C)/9672/2024 WP(C)/5420/2024	SATRAM AJAY KUMAR VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
204	D-WP(C)/9842/2024 WP(C)/5421/2024	PRADEEP NAIK VS	AJIT KUMAR TRIPATHY VS	// 0

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205	D-WP(C)/10189/2024 WP(C)/5422/2024	STATE OF ODISHA BHARATKESI RANA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
206	D-WP(C)/7279/2024 WP(C)/5423/2024	STATE OF ODISHA MINATI GARNAYAK VS	ANIRUDHA DAS VS	// // 0
207	D-WP(C)/10186/2024 WP(C)/5424/2024	STATE OF ODISHA DINABANDHU MEHER VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
208	D-WP(C)/9438/2024 WP(C)/5425/2024	STATE OF ODISHA NRUSINGHA CHARAN BISWAL VS	SUBASH CH PANI VS	// // 0
209	D-WP(C)/8895/2024 WP(C)/5426/2024	STATE OF ODISHA MADHU MURMU VS	SOURAV SUMAN BHUYAN VS	// // 0
210	D-WP(C)/5256/2024 WP(C)/5427/2024	STATE OF ODISHA RABINDRA KUMAR PATTANAİK VS	BISWAMBAR MOHANTY VS	// // 0
211	D-WP(C)/7018/2024 WP(C)/5428/2024	STATE OF ODISHA PABANA TAREI VS	NIRA SUNDAR PANDA VS	// // 0
212	D-WP(C)/5255/2024 WP(C)/5429/2024	STATE OF ODISHA SUNIL KUMAR PANIGRAHI VS	BISWAMBAR MOHANTY VS	// // 0
213	D-WP(C)/5252/2024 WP(C)/5430/2024	STATE OF ODISHA A. DILLIP KUMAR REDDY VS	BISWAMBAR MOHANTY VS	// // 0
214	D-WP(C)/7335/2024 WP(C)/5431/2024	STATE OF ODISHA NAIDU DEBANANDA VS	ASHOK KUMAR PRADHAN VS	// // 0
215	D-WP(C)/5254/2024 WP(C)/5432/2024	HARIHARA SAHU KAILASH CHANDRA BEHERA VS	BISWAMBAR MOHANTY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/9792/2024 WP(C)/5433/2024	RUKMAN NAIK VS MCL, SUNDARGARH	AMIYA KUMAR BEHERA VS	// 0 //
217	D-WP(C)/8115/2024 WP(C)/5434/2024	BEDAMATI NAIK VS MAHANADI COAL FIELD LTD., SUNDARGARH	DIPTIREKHA NANDA VS	// 0 //
218	D-WP(C)/10041/2024 WP(C)/5435/2024	PATITAPABAN NATH SHARMA VS COMMISSIONER CUM SECY TO GOVT.	NIHAL RATH VS	// 0 //
219	D-WP(C)/9796/2024 WP(C)/5436/2024	CHANDRAMANI BAG VS CLAIMS COMMISSION, BBSR	AMIYA KUMAR BEHERA VS	// 0 //
220	D-WP(C)/9843/2024 WP(C)/5437/2024	SAROJINI MISHRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
221	D-WP(C)/9666/2024 WP(C)/5438/2024	ROSAN KUNDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
222	D-WP(C)/6750/2024 WP(C)/5439/2024	BANDANA RATH VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
223	D-WP(C)/9889/2024 WP(C)/5440/2024	MAYADHAR DEHURI VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
224	D-WP(C)/9391/2024 WP(C)/5441/2024	BRAJA GOPAL PANDA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //
225	D-WP(C)/10348/2024 WP(C)/5442/2024	PRATAP BARIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
226	D-WP(C)/7659/2024 WP(C)/5443/2024	KALPANA TIRKEY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
227	D-WP(C)/5966/2024	RABINDRA SAHU	GOKULANANDA SAHU	//

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	WP(C)/5444/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/6675/2024 WP(C)/5445/2024	PRAFULLA KUMAR PANIGRAHI VS UNION OF INDIA	SURYA NARAYAN SAHU VS	// 0 //
229	D-WP(C)/6226/2024 WP(C)/5446/2024	RAMANATH PADHI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
230	D-WP(C)/5708/2024 WP(C)/5447/2024	RAJBRAT MOHANTY VS THE RECOVERY OFFICER (II), DEBTS RECOVERY TRIBUNAL, CUTTACK	LALATENDU SAMANTARAY VS	// 0 //
231	D-WP(C)/9384/2024 WP(C)/5448/2024	MANDAKINI GIRI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
232	D-WP(C)/7125/2024 WP(C)/5449/2024	PITABASA SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
233	D-WP(C)/10260/2024 WP(C)/5450/2024	BHARATI PATRA VS COLLECTOR BERHAMPUR	KISHORE KUMAR MISHRA VS	// 0 //
234	D-WP(C)/9567/2024 WP(C)/5451/2024	BIMAL KUMAR JENA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
235	D-WP(C)/5565/2024 WP(C)/5452/2024	DEVADUTTA KATA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
236	D-WP(C)/10280/2024 WP(C)/5453/2024	SATYA PRAKASH AGRAWAL VS ODISHA CONSTRUCTION CORPORATION LTD., BBSR	PRABODHA CHANDRA NAYAK VS	// 0 //
237	D-WP(C)/10264/2024 WP(C)/5454/2024	BHARATI PATRA VS COLLECTOR, GANJAM	KISHORE KUMAR MISHRA VS	// 0 //
238	D-WP(C)/10249/2024 WP(C)/5455/2024	GYANESWAR GUNTHA VS	SHAKTI DATTA TRIPATHY VS	// 0

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239	D-WP(C)/7336/2024 WP(C)/5456/2024	STATE OF ODISHA HARISH CHANDRA MAHAKUD VS	SADASIVA PATRA 1 VS	// // 0
240	D-WP(C)/10271/2024 WP(C)/5457/2024	STATE OF ODISHA LAXMIDHAR PADHI VS	PRABODHA CHANDRA NAYAK VS	// // 0
241	D-WP(C)/5257/2024 WP(C)/5458/2024	STATE OF ODISHA SIBARAM PANDA VS	BISWAMBAR MOHANTY VS	// // 0
242	D-WP(C)/9822/2024 WP(C)/5459/2024	STATE OF ODISHA NITYANANDA CHOUDHURY VS	NILAMADHAB SARKAR VS	// // 0
243	D-WP(C)/9855/2024 WP(C)/5460/2024	STATE OF ODISHA LAXMIDHAR PADHI VS	PRABODHA CHANDRA NAYAK VS	// // 0
244	D-WP(C)/9564/2024 WP(C)/5461/2024	STATE OF ODISHA JAYANTA KUMAR MOHANTA VS	NIRANJAN NAYAK VS	// // 0
245	D-WP(C)/8282/2024 WP(C)/5462/2024	STATE OF ODISHA PURNA CHANDRA DEHURI VS	PRAGNAYA NANDA PATTNAIK VS	// // 0
246	D-WP(C)/9777/2024 WP(C)/5463/2024	DEPT. OF REVENUE AND DISASTER MANAGEMENT OF ODISHA SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // 0
247	D-WP(C)/9581/2024 WP(C)/5464/2024	STATE OF ODISHA SUJIT KUMAR DASH VS	SWAPNIL ROY VS	// // 0
248	D-WP(C)/10018/2024 WP(C)/5465/2024	STATE OF ODISHA M/S. BINAYA MANDAL, JAGATSINGHPUR VS	ZENISHMARY WALLACE VS	// // 0
249	D-WP(C)/9356/2024 WP(C)/5466/2024	CHIEF COMMISSIONER OF CT AND GST, CUTTACK ASIT KUMAR PARIDA VS	PRATIK DASH VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/9880/2024 WP(C)/5467/2024	SUBHADARSAN MISHRA VS STATE OF ODISHA	GAYADHAR SAMAL VS	// 0 //
251	D-WP(C)/9720/2024 WP(C)/5468/2024	SANJUKTA MOHARANA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
252	D-WP(C)/10444/2024 WP(C)/5469/2024	SITANSHU BERA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
253	D-WP(C)/10445/2024 WP(C)/5470/2024	MAHESH BISWAS VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
254	D-WP(C)/7428/2024 WP(C)/5471/2024	SURAVI MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
255	D-WP(C)/10084/2024 WP(C)/5472/2024	LINGARAJ PATEL VS GOVT.OF ODISHA	BHABA RANJAN KAR VS	// 0 //
256	D-WP(C)/7430/2024 WP(C)/5473/2024	MANJULA KUMARI PANDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
257	D-WP(C)/10075/2024 WP(C)/5474/2024	ARABINDA BHAINSA VS STATE OF ODISHA	SIDHANT DAS VS	// 0 //
258	D-WP(C)/7433/2024 WP(C)/5475/2024	PRIYADARSI MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
259	D-WP(C)/10182/2024 WP(C)/5476/2024	DANDAPANI MULI VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
260	D-WP(C)/10268/2024 WP(C)/5477/2024	BHARATI PATRA VS COLLECTOR, GANJAM	KISHORE KUMAR MISHRA VS	// 0 //
261	D-WP(C)/9582/2024	ARJUN SAHOO	SWAPNIL ROY	//

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	WP(C)/5478/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/8252/2024 WP(C)/5479/2024	SUBAS GOND VS PROJECT DIRECTOR, NATIONAL HIGHWAYS AUTHORITY OF INDIA, BBSR	SUKANTA KUMAR DALAI VS	// 0 //
263	D-WP(C)/10155/2024 WP(C)/5480/2024	PURNIMA MEHER VS STATE OF ODISHA	MANAS PATI VS	// 0 //
264	D-WP(C)/10472/2024 WP(C)/5481/2024	PRASANTA KUMAR ROUSTRAY VS STATE OF ODISHA	MITALEE JESTHI VS	// 0 //
265	D-WP(C)/7345/2024 WP(C)/5482/2024	SANJULATA PRADHAN VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
266	D-WP(C)/10190/2024 WP(C)/5483/2024	AKSHAYA KUMAR DASH VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
267	D-WP(C)/7343/2024 WP(C)/5484/2024	BRAJENDRA NARAYAN DAS VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
268	D-WP(C)/7306/2024 WP(C)/5485/2024	DOLAGOVINDA PADHAN VS M.C.L., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
269	D-WP(C)/5711/2024 WP(C)/5486/2024	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
270	D-WP(C)/9998/2024 WP(C)/5487/2024	PRATAP CHANDRA PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
271	D-WP(C)/8902/2024 WP(C)/5488/2024	SMITAMAYEE NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
272	D-WP(C)/10473/2024 WP(C)/5489/2024	SAROJINI BARAL VS	MITALEE JESTHI VS	// 0

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273	D-WP(C)/10031/2024 WP(C)/5490/2024	STATE OF ODISHA KONCHADA PRATAP KUMAR VS	PRASANTA KUMAR PANDA VS	// // 0
274	D-WP(C)/10484/2024 WP(C)/5491/2024	STATE OF ODISHA SWASTIK RATH VS	ARUN KUMAR NAYAK VS	// // 0
275	D-WP(C)/8112/2024 WP(C)/5492/2024	ODISHA STATE BAR COUNCIL, CUTTACK M/S. WINNERS PHARMA, CUTTACK VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
276	D-WP(C)/7138/2024 WP(C)/5493/2024	STATE OF ODISHA MANORANJAN MOHANTA VS	RAMAKANTA SARANGI VS	// // 0
277	D-WP(C)/5714/2024 WP(C)/5494/2024	STATE OF ODISHA PADMA LOCHAN KAIBARTA VS	GOPAL PRASAD JENA VS	// // 0
278	D-WP(C)/5500/2024 WP(C)/5495/2024	STATE OF ODISHA VILLAGE WATER SUPPLY COMMITTEE, BALASORE VS	RAMA CHANDRA JENA VS	// // 0
279	D-WP(C)/10490/2024 WP(C)/5496/2024	STATE OF ORISSA DR.SUSANTA KUMAR DEY VS	SAURAV TIBREWAL VS	// // 0
280	D-WP(C)/10172/2024 WP(C)/5497/2024	STATE OF ODISHA SATYANANDA BHADRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
281	D-WP(C)/9870/2024 WP(C)/5498/2024	STATE OF ODISHA MADHUSMITA MISHRA VS	ADWITIYA SATPATHY VS	// // 0
282	D-WP(C)/9848/2024 WP(C)/5499/2024	STATE OF ODISHA JAYAKRISHNA JENA VS	ADWITIYA SATPATHY VS	// // 0
283	D-WP(C)/8459/2024 WP(C)/5500/2024	STATE OF ODISHA BALAKRUSHNA BHANJA VS	CHITTA RANJAN LENKA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/9096/2024 WP(C)/5501/2024	JHASAKETAN PUROHIT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
285	D-WP(C)/9812/2024 WP(C)/5502/2024	DILLIP KUMAR DAS VS CHANDANA BEHERA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
286	D-WP(C)/9860/2024 WP(C)/5503/2024	SARAT CHANDRA BARIK VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
287	D-WP(C)/9867/2024 WP(C)/5504/2024	MAMATA MISHRA VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
288	D-WP(C)/8961/2024 WP(C)/5505/2024	MAMINA DAS VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
289	D-WP(C)/9838/2024 WP(C)/5506/2024	SARASWATI MURMU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
290	D-WP(C)/10171/2024 WP(C)/5507/2024	RATIKANTA MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	D-WP(C)/7347/2024 WP(C)/5508/2024	JYOTSNARANI MOHAPATRA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
292	D-WP(C)/9863/2024 WP(C)/5509/2024	PRAHALLAD SAHOO VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
293	D-WP(C)/9857/2024 WP(C)/5510/2024	SARAT KUMAR DASH VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
294	D-WP(C)/10526/2024 WP(C)/5511/2024	MANOJ KUMAR BARIK VS STATE	AMITABH MISHRA VS	// 0 //
295	D-WP(C)/8766/2024	LOKNATH NAYAK	BISWANATH PATNAIK	//

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	WP(C)/5512/2024	VS	VS	0
		B.M., ODISHA GRAMYA BANK, NAYAGARH		//
296	D-WP(C)/9851/2024	RAGHUNATH PATTNAIK	ADWITIYA SATPATHY	//
	WP(C)/5513/2024	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/10533/2024	MANOJ KUMAR BARIK	AMITABH MISHRA	//
	WP(C)/5514/2024	VS	VS	0
		STATE		//
298	D-WP(C)/10522/2024	MANOJ KUMAR BARIK	AMITABH MISHRA	//
	WP(C)/5515/2024	VS	VS	0
		STATE		//
299	D-WP(C)/9871/2024	M. SHYAMSUNDAR RAO	BHABANI SANKAR TRIPATHY (1)	//
	WP(C)/5516/2024	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/9569/2024	MINATI RATH	PRABHU PRASANNA BEHERA	//
	WP(C)/5517/2024	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/10517/2024	MANOJ KUMAR BARIK	AMITABH MISHRA	//
	WP(C)/5518/2024	VS	VS	0
		STATE		//
302	D-WP(C)/9070/2024	BASANTI NAYAK	RANJIT SAMAL	//
	WP(C)/5519/2024	VS	VS	0
		STATE OF ORISSA		//
303	D-WP(C)/9810/2024	GEETARANI SUBUDHI	BIJAYA KUMAR BEHERA 1	//
	WP(C)/5520/2024	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/10096/2024	NIRANJAN SAHOO	BHABA RANJAN KAR	//
	WP(C)/5521/2024	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/9799/2024	GOPAL CHARAN BEHERA	KAMALA KANTA NAYAK	//
	WP(C)/5522/2024	VS	VS	0
		ORISSA STATE ROAD TRANSPORT CORP., BBSR		//
306	D-WP(C)/6438/2024	DILLIP KUMAR DUTTA	RAMAKANTA DAS	//
	WP(C)/5523/2024	VS	VS	0

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307	D-WP(C)/10094/2024 WP(C)/5524/2024	MINATI BHOI CHITRASEN PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// // 0 //
308	D-WP(C)/10085/2024 WP(C)/5525/2024	DILESWAR PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
309	D-WP(C)/7307/2024 WP(C)/5526/2024	MITA JANI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
310	D-WP(C)/9992/2024 WP(C)/5527/2024	M/S. BASANTI MOHANTY, BALASORE VS CHIEF COMMNR. OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
311	D-WP(C)/10181/2024 WP(C)/5528/2024	BARIKA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
312	D-WP(C)/9733/2024 WP(C)/5529/2024	MAYADHAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
313	D-WP(C)/9661/2024 WP(C)/5530/2024	AJAYA KUMAR SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
314	D-WP(C)/10178/2024 WP(C)/5531/2024	AKSHAYA KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
315	D-WP(C)/9706/2024 WP(C)/5532/2024	M/S. NANDA INFRA CONSTRUCTION PVT. LTD. ANGUL VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
316	D-WP(C)/8028/2024 WP(C)/5533/2024	MANAS RANJAN DASH VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
317	D-WP(C)/9658/2024 WP(C)/5534/2024	BISHUNU CHARAN MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //

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318	D-WP(C)/9710/2024 WP(C)/5535/2024	M/S. NANDSA INFRA CONSTRUCTION PVT. LTD. ANGUL VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
319	D-WP(C)/10042/2024 WP(C)/5536/2024	DEBAKEE DASH VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
320	D-WP(C)/10341/2024 WP(C)/5537/2024	UDDHABA DALPATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
321	D-WP(C)/10446/2024 WP(C)/5538/2024	BRUKODAR PRADHAN VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
322	D-WP(C)/10325/2024 WP(C)/5539/2024	ARJUN DALPATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
323	D-WP(C)/9180/2024 WP(C)/5540/2024	SUDHANSHUBALA NATH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
324	D-WP(C)/10336/2024 WP(C)/5541/2024	TIKU MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
325	D-WP(C)/10318/2024 WP(C)/5542/2024	DHANMAT MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
326	D-WP(C)/10322/2024 WP(C)/5543/2024	SUBASH CHANDRA NAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
327	D-WP(C)/10156/2024 WP(C)/5544/2024	CHITTARANJAN TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
328	D-WP(C)/10343/2024 WP(C)/5545/2024	GANDADHAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
329	D-WP(C)/10142/2024	M/S SATYABRATA BEHERA, KENDUJHAR	DAITARI BEHERA	//

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	WP(C)/5546/2024	VS JOINT COMMNR. OF STATE TAX (APPEAL), JAJPUR	VS	0 //
330	D-WP(C)/10347/2024 WP(C)/5547/2024	BELAMATI SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
331	D-WP(C)/9227/2024 WP(C)/5548/2024	LAXMI BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
332	D-WP(C)/10199/2024 WP(C)/5549/2024	ASHWINI KUMAR MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
333	D-WP(C)/9377/2024 WP(C)/5550/2024	SARASWATI PATTANAYAK @ SARASWATI PATTANAIAK VS VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR	SUJATA JENA VS	// 0 //
334	D-WP(C)/10136/2024 WP(C)/5551/2024	M/S SATYABRATA BEHERA, KENDUJHAR VS JOINT COMMNR. OF STATE TAX (APPEAL), JAJPUR	DAITARI BEHERA VS	// 0 //
335	D-WP(C)/7244/2024 WP(C)/5552/2024	AJAYA NAYAK VS THE SECRETARY, BOARD OF SECONDARY EDUCATION, CUTTACK	NETRANANDA BISWAL VS	// 0 //
336	D-WP(C)/7263/2024 WP(C)/5553/2024	BHAKTABANDHU PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
337	D-WP(C)/10353/2024 WP(C)/5554/2024	ARJUN SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
338	D-WP(C)/4657/2024 WP(C)/5555/2024	THE BRANCH MANAGER, NATIONAL INSURANCE CO. LTD., BARIPADA VS DILIP KUMAR ACHARYA	PRAKASH KUMAR MOHANTY VS	// 0 //
339	D-WP(C)/10352/2024 WP(C)/5556/2024	ARJUN SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
340	D-WP(C)/6062/2024 WP(C)/5557/2024	BISHNU MOHAN ACHARYA VS	ASHOK KUMAR MOHAPATRA VS	// 0

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341	D-WP(C)/7516/2024 WP(C)/5558/2024	STATE OF ODISHA RANJAN KUMAR SAHOO VS	JUDHISTHIR SAHOO VS	// // ()
342	D-WP(C)/10064/2024 WP(C)/5559/2024	STATE OF ODISHA LAXMAN KUMAR BEHERA VS	DAITARY PRADHAN VS	// // ()
343	D-WP(C)/10137/2024 WP(C)/5560/2024	STATE OF ODISHA MAHESWAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
344	D-WP(C)/10133/2024 WP(C)/5561/2024	STATE OF ODISHA M/S. GAURAV MOHANTY, BBSR VS	ITISHREE TRIPATHY VS	// // ()
345	D-WP(C)/9640/2024 WP(C)/5562/2024	JOINT COMMNR. OF STATE TAX (APPEAL), CT AND GST, BBSR BHAGIRATHI DASH VS	AMIYA RANJAN SWAIN VS	// // ()
346	D-ABLAPL/5690/2024 ABLAPL/2492/2024	STATE OF ODISHA SRIKANTA KUMAR ROUT @ SRIKANTA ROUT VS	CHIRANJAYA MOHANTY VS	// // PATTAMUNDAI RURAL PS /44 /2024 ()
347	D-ABLAPL/6102/2024 ABLAPL/2493/2024	STATE OF ODISHA MITU SAHOO VS	MANORANJAN ACHARYA VS	// // SARANAKUL /49 /2024 ()
348	D-ABLAPL/6260/2024 ABLAPL/2494/2024	STATE OF ODISHA TUSAR KANTA MEHER VS	SATYABRATA PANDA VS	// // SAMBALPUR VIGILANCE /78 /2016 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000024/2016
349	D-ABLAPL/6390/2024 ABLAPL/2495/2024	STATE OF ODISHA(VIG.) RAMA KRUSHNA MISHRA VS	AMIYA KUMAR TARAI VS	// // BADABAZAR /72 /2024 ()
350	D-ABLAPL/6662/2024 ABLAPL/2496/2024	STATE OF ODISHA CHANCHALA SAMAL VS	HEMENDRA SAMAL VS	// // MARKAT NAGAR /32 /2024 ()
351	D-ABLAPL/6393/2024 ABLAPL/2497/2024	STATE OF ODISHA RAMA KRUSHNA MISHRA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// // BADABAZAR /73 /2024 () //

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352	D-ABLAPL/6687/2024 ABLAPL/2498/2024	PRAVAT CHANDRA RAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
353	D-ABLAPL/6441/2024 ABLAPL/2499/2024	JITENDRA DAS @ JITE VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /38 /2024 () //
354	D-ABLAPL/6857/2024 ABLAPL/2500/2024	SAMBHUNATH PRADHAN @ JAGANNATHA PRADHAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SINGLA /191 /2023 () //
355	D-ABLAPL/6518/2024 ABLAPL/2501/2024	RAKESH KUMAR PATRA @ BIJINA VS STATE OF ODISHA	MANAS RANJAN PANDA VS	PURI TOWN /66 /2024 () //
356	D-ABLAPL/6527/2024 ABLAPL/2502/2024	RATIKANTA SETHI VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /145 /2014 () //
357	D-ABLAPL/6858/2024 ABLAPL/2503/2024	CHUDA MAJHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KHARIAR /62 /2024 () //
358	D-ABLAPL/3876/2024 ABLAPL/2504/2024	BHARAT CHANDRA APAT VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	RARUAN /183 /2023 () //
359	D-ABLAPL/6889/2024 ABLAPL/2505/2024	SK. RAMJAN VS STATE OF ODISHA	LALITENDU BHUYAN VS	TELKOI /99 /2024 () //
360	D-ABLAPL/4155/2024 ABLAPL/2506/2024	BAPI@ LAKSHMIDHAR MALIK VS STATE OF ODISHA	KUMAR KASHYAP VS	KHANTAPADA /195 /2011 () //
361	D-ABLAPL/6474/2024 ABLAPL/2507/2024	SANJAY MAHANANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SECTOR-19 /25 /2024 () //
362	D-ABLAPL/5400/2024 ABLAPL/2508/2024	MALAYA DAS VS STATE OF ODISHA	RAJKISHORE SWAIN VS	TANGI /22 /2024 () //
363	D-ABLAPL/6522/2024	SABITRI ROUT	PRIYA RANJAN SINGH	BANARAPAL /62 /2024

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	ABLAPL/2509/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/6660/2024 ABLAPL/2510/2024	KANDARAP SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BANARAPAL /62 /2024 () //
365	D-ABLAPL/6257/2024 ABLAPL/2511/2024	MAKARA CHAND MEHER VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAMPUR (SONEPUR) /26 /2024 () //
366	D-ABLAPL/5005/2024 ABLAPL/2512/2024	TRINATH BIKASH CHANDRA PATRA VS STATE OF ODISHA	SUBHANKAR ROUT VS	BHADRAK RURAL /272 /2023 () //
367	D-ABLAPL/6728/2024 ABLAPL/2513/2024	S.NITA PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /78 /2024 () //
368	D-ABLAPL/5768/2024 ABLAPL/2514/2024	MANTU @ PARAMANANDA MOHAPATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /39 /2024 () //
369	D-ABLAPL/5741/2024 ABLAPL/2515/2024	RAMAMANI SETHA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BANKI /185 /2015 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000243/2015
370	D-ABLAPL/6416/2024 ABLAPL/2516/2024	CHITARANJAN DASH @ DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /54 /2024 () //
371	D-ABLAPL/6696/2024 ABLAPL/2517/2024	SAROJ KUMAR MALIK @ BHEJAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /29 /2024 () //
372	D-ABLAPL/4757/2024 ABLAPL/2518/2024	DILLIP BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /524 /2023 () //
373	D-ABLAPL/6699/2024 ABLAPL/2519/2024	GANGADHAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /55 /2023 () //
374	D-ABLAPL/6706/2024 ABLAPL/2520/2024	MADHABANAND BARIK VS	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /88 /2024 ()

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375	D-ABLAPL/5394/2024 ABLAPL/2521/2024	STATE OF ODISHA ABDUL ALIM KHAN VS	ARUN KUMAR DAS (1) VS	// / /0 J.M.F.C.,DASAPALLA(Nayagarh) 2(B)CC/0000003/2024
376	D-ABLAPL/6730/2024 ABLAPL/2522/2024	STATE OF ODISHA KISHOR CHANDRA DASH VS	ARUN KUMAR DAS (1) VS	JANKIA P.S. /76 /2024 ()
377	D-ABLAPL/5633/2024 ABLAPL/2523/2024	STATE OF ODISHA PRATAS RAJ PATRA VS	TARINI PANIGRAHI VS	// JEYPORE TOWN /193 /2013 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000703/2013
378	D-ABLAPL/6875/2024 ABLAPL/2524/2024	STATE OF ODISHA ABHIJIT NAYAK VS	MOHAMMAD AKRAM VS	AIRPORT /445 /2023 ()
379	D-ABLAPL/5863/2024 ABLAPL/2525/2024	STATE OF ODISHA NARENDRA MOHANTY VS	BIBHU PRASAD MOHANTY VS	// DHARMASALA /118 /2024 ()
380	D-ABLAPL/3997/2024 ABLAPL/2526/2024	STATE OF ODISHA BALARAM BEHERA VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /269 /2023 ()
381	D-ABLAPL/5966/2024 ABLAPL/2527/2024	STATE OF ODISHA RAKESH KUMAR MALLIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /88 /2024 ()
382	D-ABLAPL/6118/2024 ABLAPL/2528/2024	STATE OF ODISHA CHAITANYA BEHERA VS	ARUN KUMAR DAS (1) VS	// / /0 ()
383	D-ABLAPL/4754/2024 ABLAPL/2529/2024	STATE OF ODISHA ARJUNA KUMAR PRADHAN VS	SURYA KANTA PRADHAN VS	// CHHENDIPADA /524 /2023 ()
384	D-ABLAPL/5485/2024 ABLAPL/2530/2024	STATE OF ODISHA BRAHMACHARI PRADHAN VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /58 /2024 ()
385	D-ABLAPL/6747/2024 ABLAPL/2531/2024	STATE OF ODISHA ALOK@ SATYAJIT DAS VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /162 /2024 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/4117/2024 ABLAPL/2532/2024	SANJAY PARIDA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIALI /184 /2012 () //
387	D-ABLAPL/4551/2024 ABLAPL/2533/2024	SARAT MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	RAJKANIKA /19 /2024 () //
388	D-ABLAPL/5961/2024 ABLAPL/2534/2024	HIRA KHORA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DASMANTAPUR /14 /2024 () //
389	D-ABLAPL/6959/2024 ABLAPL/2535/2024	KAPILAS MEHER VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	MAIDALPUR /25 /2024 () //
390	D-ABLAPL/7033/2024 ABLAPL/2536/2024	KUNJAN BISHOYI@KUNJAN BISOYI VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHANJANAGAR /142 /2024 () //
391	D-ABLAPL/6837/2024 ABLAPL/2537/2024	RINKI BISOYI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /103 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000375/2023
392	D-ABLAPL/4693/2024 ABLAPL/2538/2024	PIKAN @ DIPTI RANJAN KHATUA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PARADEEP LOCK /543 /2023 () //
393	D-ABLAPL/6870/2024 ABLAPL/2539/2024	NRUSINGHA MUDULI VS STATE OF ODISHA	DEBASISH PANIGRAHI VS	JAGATSINGPUR /182 /2024 () //
394	D-ABLAPL/4791/2024 ABLAPL/2540/2024	RAKESH KUMAR SAHOO @ GUDU VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH 2(A)CC/0000010/2024
395	D-ABLAPL/6914/2024 ABLAPL/2541/2024	BALAKRUSHNA ROUT VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
396	D-ABLAPL/6942/2024 ABLAPL/2542/2024	BANAMALI MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /47 /2024 () //
397	D-ABLAPL/6947/2024	BISWANATH PARIDA@BISUNI PARIDA@PENGA	KABIRAJ PRADHAN	//0

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	ABLAPL/2543/2024	VS STATE OF ODISHA	VS	J.M.F.C.,RANPUR(Nayagarh) 2(A)CC/0000069/2018
398	D-ABLAPL/6956/2024 ABLAPL/2544/2024	KISHAN PATRA VS STATE OF ODISHA	GOURAV MOHANTY VS	AIRPORT /410 /2023 () //